

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad, this the 24th day of August 2021

Civil Misc. Contempt Petition No.330/00192/2019
in
Original Application No. 330/00372/2019

Hon'ble Mr. Tarun Shridhar, Member (Administrative)
Hon'ble Ms. Pratima K Gupta, Member (Judicial)

Chandan Srivastava, aged about 60 years, S/o Late B.N. Srivastava, R/o N6/2B-83, Indira Nagar, Chitayipur, Varanasi.

. . .Petitioner

By Advocate : Shri Saurabh
Shri Arun Prakash

V E R S U S

Sri Sanjay Tripathi, Divisional Railway Manager, Northern Railway Hazrat Ganj, Lucknow.

. . .Respondent

By Adv: Shri Sanjay Kumar Ray

O R D E R

By Hon'ble Mr. Tarun Shridhar, Member (Administrative) :

We have joined this Division Bench online through video conferencing.

2. Shri Saurabh, learned counsel for the petitioner and Sanjay Kumar Ray, learned counsel for the respondent are present in Court.

3. Heard learned counsel for the parties and perused the record.

4. Learned counsel for the respondent, at the outset, submits that the order in respect of which this contempt proceeding is pending has been complied with in letter and spirit. Therefore, he has prays that these proceedings may be closed.

5. Learned counsel for the petitioner confirms this position.

6. In view of the above, the instant contempt proceedings are liable to be closed. Notice issued to the respondent stands discharged.

7. All the MAs pending in this contempt petition are disposed of as having become infructuous.

Hon'ble Ms. Pratima K Gupta, Member (Judicial) has consented to this order during virtual hearing.

(Pratima K Gupta)
Member(Judicial)

(Tarun Shridhar)
Member(Administrative)

RKM/